

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO.1309
TO BE ANSWERED ON 25.07.2016**

Fees in Private Schools

†1309. PROF. CHINTAMANI MALVIYA:

PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government is aware that the private schools are violating the rules and regulations of the Government and if so, the details thereof;

(b) whether the Government is aware of the fact that some private schools in the country are illegally asking for huge donations for admission in their schools and thereby exploiting parents and if so, the details thereof;

(c) whether the Government has identified such schools and if so, the details thereof along with the action taken against them; and

(d) whether the Government is contemplating to introduce uniform fee system for all the private schools across the country and if so, the details thereof ?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE
DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) to (c): Recognition to the private schools is given by the respective State Governments. Whereas news reports of violations of rules and regulations by some private schools appear from time to time, Central Government does not maintain centralized data on this issue. Education being in the Concurrent List of the constitution, such violations are dealt with by the concerned State Governments and Examination Boards. The Central Board of Secondary Education (CBSE) has issued directions on 03.06.2016 to its affiliated schools stating that the fee charged should be commensurate with the facilities provided by the schools.

(d): No, Madam.
